

14. श्री भंडा लाला यादव सदस्य
 15. श्री राम शंकर
 16. श्री लक्ष्मी चन्द्र त्यागी

Report on "Bush War in Assam"

3303. SHRI G. M. BANATWALLA:
 Will the Minister of HOME AFFAIRS
 be pleased to state:

(a) whether Government's attention has been drawn to the report under the caption "Bush War in Assam" published in "Indian Express", Bombay Edition, dated October 25, 1980;

(b) if so, whether Government have made any enquiry into the allegation contained in the said report;

(c) if so, whether Government have formulated any special plan to deal with the consequent serious situation in Assam; and

(d) if so, the nature of the proposed special security measures?

THE MINISTER OF STATE IN
 THE MINISTRY OF HOME AFFAIRS
 (SHRI YOGENDRA MAKWANA):
 (a) Yes, Sir.

(b) to (d). According to information, training camps have been organised in Assam to impart training in the use of arms, camouflage, counter-attack, vehicle ambush, foot ambush, surprise attacks etc. Besides, some incidents of explosion and recovery of ammunition etc. have been reported. Government is alive to the situation and is taking all necessary precautionary measures.

Training of Police Personnel

3304. SHRI B. V. DESAI: Will the Minister of HOME AFFAIRS be pleased to state:—

(a) whether Centre is not happy over the delay in improving the training of the police personnel;

(b) whether Union Government have sent certain expert teams to visit the various police training in-

stitutions in various places for on-the-spot study;

(c) if so, the details of the reports submitted by them;

(d) whether Centre have directed further improvements in the training courses of the police personnel; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN
 THE MINISTRY OF HOME AFFAIRS
 (SHRI YOGENDRA MAKWANA):

(a) The Government of India are fully conscious of the need to bring about improvement in the Police Training. They have, therefore, advised the State Governments to implement the comprehensive recommendations made by the Committee on Police Training, which had gone into all aspects of Police training. The progress made by the States in regard to implementation of these recommendations is constantly reviewed.

(b) No, Sir.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

**Gas Agency Employee Waylaid in
 Hauz Khas, New Delhi**

3305. SHRI N. K. SHEJWALKAR:
 SHRI SATISH AGARWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that on the evening of October 8, 1980 a 26 Years' old employee of a Gas Agency was waylaid in the Hauz Khas market, New Delhi by an Assistant Sub Inspector and his son and another person and he was stabbed in the presence of all and dies in the hospital when removed there;

(b) whether it is also a fact that a feeling of scare prevails in the locality and the shopkeepers have been warned not to give eyewitness account against the ASI; and